

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1897/2000
with
OA NO. 1902/2000
OA NO. 888/2000
OA NO. 889/2000

(Signature)

This the 13th day of March, 2002

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HON'BLE SH. S.R.ADIGE, VICE CHAIRMAN (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

OA NO. 1897/2000

T.M.Vasudevan,
S/o Late Shri T.M.Rajagopalan,
C-27, CRRI, Staff Colony,
Maharani Bagh,
New Delhi-65.

OA NO. 1902/2000

1. Sh. Md. Irshad,
S/o Late Mohd. Ummer,
C-3/80, Yamuna Vihar,
Delhi-53.
2. Sh. M.S.Rana, S/D'Man,
CRRI,
PO CRRI, Delhi-Mathura Road,
New Delhi.

Versus

1. Central Board of Research Institute,
PO: CRRI,
Delhi-Mathura Road,
New Delhi-20
represented by its Director.
2. Council of Scientific & Industrial Research,
Anusandhan Bhawan,
2, Rafi Marg,
New Delhi-1
through its Director.

OA NO. 888/2000

Ramesh Chander,
Senior Draughtman Group II(4),
S/o Shri Verchomyal,
12/2-A, Double Storey,
Tilak Nagar,
New Delhi-58.

Versus

1. Council of Scientific & Industrial Research,
Anusandhan Bhawan,
2, Rafi Marg,
New Delhi-1
through its Director.

(Signature)

2. Central Road Research Institute,
PO: CRRI,
Delhi Mathura Road,
New Delhi-20
represented by its Director.

OA NO. 889/2000

A. K. Soni, TO 'A',
S/o Late Shri B. S. Soni,
A-10, South Extension Part 1,
New Delhi-49.

98

Versus

1. Council of Scientific & Industrial Research,
Anusandhan Bhawan,
2, Rafi Marg,
New Delhi-1
through its Director,

2. Central Road Research Institute,
PO: CRRI,
Delhi Mathura Road,
New Delhi-20
represented by its Director.

Advocates:

Ms. Prasanthi Prasad for applicants.

Ms. K. Iyer proxy for Sh. Manoj Chatterjee for respondents.

O R D E R (ORAL)

By Sh. S. R. Adige, Vice Chairman (A)

Heard both the sides.

2. These OAs are disposed of in terms of the CAT, Principal Bench, Full Bench order dated 10.1.2001, *in thick 4 OAs*.

3. Benefits flowing out of the aforesaid Full Bench order should be extended to the applicants within 4 months from the date of receipt of a copy of this order. OA are disposed of accordingly. *No costs*.

(KULDIP SINGH)
Member (J)

(S. R. ADIGE)
Vice Chairman (A)

'sd'

Mulla
Court Officer
Central Administrative Tribunal
Principal Bench, New Delhi
Faridkot House,
Copernicus Marg.
New Delhi 110001